

## NATIONAL COMPANY LAW TRIBUNAL

## DIVISIONAL BENCH

## CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/288/ (IB)/2017  
NAME OF THE PETITIONER(S) : JANKI CORP LTD  
NAME OF THE RESPONDENT(S) : SRI MADURAI MEENAKSHI AMMAN STEEL RE ROLLING  
MILL INDIA PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. SURESH

T. SRINIVASARATHAN  
AND ASSOCIATESS. Suresh  
7-06-17ORDER

Counsel for petitioner present and submitted that he has instructions to withdraw the petition. Prayer is granted. The petition is dismissed as withdrawn and to this effect, the counsel has made endorsement in the petition.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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